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ITEM NO.85

COURT NO.6

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17144/2008

(From the judgement and order dated 21/03/2007 in SA No.512/1995
of the HIGH COURT OF A.P. AT HYDERABAD)

MOTHURU NARAYANA (D) THR.LRS.& ORS.

Petitioner(s)

VERSUS

PAMIDIMUKKALA SATYANARAYANA

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer
for interim relief and office report)

Date: 09/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. K. Maruthi Rao,Adv.
Mr. K. Radha,Adv.
Mrs. Anjani Aiyagari,Adv.

For Respondent(s) Mr. John C. Rose,Adv.
Mr. C. Balakrishna,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter for final disposal on a non-
miscellaneous day.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER